

GOVERNMENT OF INDIA
 MINISTRY OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †344
 ANSWERED ON 19.07.2018

INSPECTION OF INDUSTRIAL UNITS POLLUTING GANGA AND YAMUNA RIVERS

†344. SHRI UDAY PRATAP SINGH

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the action taken by the Government against the industrial units polluting Ganga and Yamuna rivers and not complying with the norms as prescribed for the purpose during the last two years and the current year;
- (b) whether the Government has set up any mechanism for regular inspection of said industrial units and if so, the details thereof; and
- (c) the time period on which the said inspections were carried out along with the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT
 (DR. SATYA PAL SINGH)

(a) Central Pollution Control Board (CPCB) monitors the pollution caused by Industrial units in rivers Ganga and Yamuna. Action taken by CPCB against the Grossly Polluting Industries (GPIs) discharging into main stem of Ganga River & its tributaries (Kali-East & Ramganga) which are non-complying with the prescribed norms and non-connectivity of On-line Continuous Effluent Monitoring System (OCEMS) during the last two years and current year are as follows:

Sl. No.	Action taken	During December 2015- February 2017	During March 2017- December 2017	During January 2018- April 2018	Total
1	Closure Direction	84	331	23	438
2	Show Cause Notice	69	128	19	216
	Total	153	459	42	654

CPCB conducted joint inspection of 32 industries, along with Uttar Pradesh Pollution Control Board (UPPCB), located at Muzaffarnagar in Hindon River basin (tributary of Yamuna River). The joint inspection report was submitted before the Hon'ble NGT. Hon'ble Tribunal vide its order dated 22.09.2017 imposed environmental compensation of Rs.10.0 Lakhs each to 07 Pulp & Paper industries and Rs.15.0 lakhs to a Slaughter house and Rs.5.0 lakhs to a Chemical industry.

(b) & (c) Under "Pollution Inventorisation Assessment & Surveillance on river Ganga (PIAS)" project implemented by CPCB under the Namami Gange programme, regular inspection & monitoring of Grossly Polluting Industries (GPIs) is carried out for compliance verification of the stipulated environmental norms. Inspections are also carried out on annual basis through third party technical institutes viz. IIT's, NIT's & CSIR Institutes for verification of compliance. First round of inspection by technical institutions was carried out during 2017 and second round of inspection is in progress and action is taken appropriately by SPCBs on the defaulting industries.

CPCB recently in May & June also inspected industries discharging effluent to drains leading to Yamuna river located in Yamuna basin (Sonipat and Panipat).